

in governance are the effective instrumentalities to combat LWE insurgency in the long-term. The effect of this strategy has been felt gradually in the declining LWE violence during the last two years.

(d) Does not arise.

Financial assistance for flood affected districts of North Karnataka

393. DR. PRABHAKAR KORE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Central Government has received any request from Karnataka State Government for seeking financial assistance for flood affected districts of North Karnataka;

(b) if so, what is the status and the details of the steps taken by Government in this regard; and

(c) how soon Government will provide the assistance sought by the State along with the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) to (c) The State Governments are primarily responsible for undertaking relief measures at ground level in the wake of natural disasters. The Government of India supplements the efforts of the State Governments by providing logistics and financial support. The financial relief in the various sectors is provided under the guideline of State Disaster Response Fund (SDRF) and National Disaster Response Fund (NDRF), in accordance with the items & norms approved by the Government of India. However, the financial assistance from response fund is towards relief and not for compensation of loss as suffered.

The State Government of Karnataka has been allocated an amount of ₹ 195.65 crore (₹ 146.74 crore as Central contribution and ₹ 48.91 crore as State contribution) in State Disaster Response Fund for the year 2014-15. The 1st installment of central share amounting to ₹ 73.37 crore was released to the State Government on 30th June 2014. The 2nd installment of the Central share is due for want of Utilization Certificate and annual report.

In the instant case, the Government of Karnataka had submitted a memorandum projecting the demand of ₹ 266.76 crore for floods during 2014. Upon receipt of the memorandum from the State Government of Karnataka, an Inter-Ministerial Central Team (IMCT) visited the affected areas of the State from 27th to 30th October 2014 for

an on-the-spot assessment of damages caused by the flood of 2014. The report of the IMCT is being placed before the High Level Committee (HLC) for consideration in its meeting to be held shortly.

Loss caused by Hudhud cyclone

394. SHRI RAJ KUMAR DHOOT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has assessed the damages such as loss of human lives, private and Government properties caused by Hudhud cyclone in Andhra Pradesh, Odisha and other parts of the country recently;

(b) if so, the details thereof; and

(c) the relief measures Government has extended to the affected ones?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU): (a) and (b) As per information, the State Government of Andhra Pradesh and Odisha, have reported the loss of human lives and property caused due to cyclone 'Hudhud', as given below:

State	No. of human lives lost	No. of cattle heads lost	No. of houses damaged	Cropped area affected (lakh hectares)
Andhra Pradesh	61	4,777	40,379	3.30
Odisha	03	868	44,413	2.48

(c) The concerned State Governments is required to undertake necessary relief measures in the cyclone 'Hudhud' affected areas out of the funds readily available in the corpus of the State Disaster Response Fund (SDRF) as per norms. In case of a calamity of 'severe nature' additional assistance is extended from the National Disaster Response Fund (NDRF) after following the laid down procedure. Financial assistance is towards relief and not for compensation of loss as suffered.

The Government of India had provided all possible logistics assistance like deployment of the Army, Air Force, Navy, National Disaster Response Force at strategic locations, sufficient food, medicines, satellite phones etc., to the affected State Governments for managing the cyclone and its aftermath.

In order to support the affected people of these two States, the Government of India had released assistance of ₹ 515.42 crore (₹ 115.42 cr. from SDRF+ ₹ 400 cr. from NDRF) to Andhra Pradesh and ₹ 178.495 crore for SDRF to Odisha for immediate relief operations.